

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 18/01/2018
Day : Thursday
Time : 10:30A.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>MISC. MATTERS</u>				
1	E/ROA/60253/2017 E/3842/2010	SH DINESH GOEL, DIRECTOR	C.C.E. DELHI IV	N. L. Jangir /DR	
	<u>REGULAR MATTERS</u>				
2	E/3849/2005	C.C.E. CHANDIGARH	S C J Masterbatches	DR/IP	
3	E/3328/2006	C.C.E CHANDIGARH	Hindustan lever Ltd	DR/IP	
4	E/57360/2013	C.C.E DELHI-III	Delphi Automotive Systems	DR/IP	
5	E/60343/2013	C.C.E CHANDIGARH	Swaraj Mazda Ltd	DR/IP	


Prepared By


Checked By


11.1.18
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh